

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-38.

Dated: 1 MAR 1994

APPLICATION NO(s) 577 of 1993.

APPLICANTS:

G.Sriramalu Naidu v/s. Secretary, M/O Railways, N.Delhi & Ors.

TO.

RESPONDENTS:

1. Sri.N.R.Naik, Advocate,
No.147/7, Sri Rama Road,
~~XXX~~ T.R.Nagar,
Bangalore-23.
2. Mrs.M.V.Nirmala, Advocate,
53, N.S. Iyengar Street,
Seshadripuram, Bangalore 20.

SUBJECT:- Forwarding of copies of the Orders passed by
the Central Administrative Tribunal, Bangalore.

-XXX-

Please find enclosed herewith a copy of the
ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal
in the above mentioned application(s) on 23-02-1994.

gm*

O/c
on 13/3/94
Gah

S. Saneesh
for DEPUTY REGISTRAR 1/3
JUDICIAL BRANCHES.

In the Central Administrative Tribunal
Bangalore Bench,
Bangalore

ORDER SHEET

Applicant

Application No. 577 of 1993

Respondent

Advocate for Applicant

Advocate for Respondent

Date	Office Notes	Orders of Tribunal
		<p>PKS (VC) / TVR (MA) 23.2.94</p> <p>Called twice. Applicant's counsel absent. On the last occasion also, he was absent. It seems the applicant is not interested in prosecuting this case. Heard the learned Standing Counsel. We dismiss this application for non-prosecution.</p> <p>Sd- M(A)</p> <p>Sd- VC</p> <p>TRUE COPY S. Shashikumar 1/3 CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH BANGALORE</p>